

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

02/04/2019

O.A./260/595/2015

JAGAMOHAN PATNAIK  
-V/S-  
D/O POST

ITEM NO:4

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. G. R. Verma

Notes of The Registry	Order of The Tribunal				
	<p>None appears on behalf of the applicant. Mr. G. R. Verma, Ld. Counsel for the respondents is present and heard.</p>				
	<p>On previous date i. e. on 27.02.2019, no one was present on behalf of the applicant.</p>				
	<p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2">pms</td></tr></table>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)	pms	
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)				
pms					